

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH


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PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

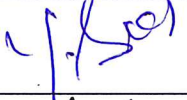
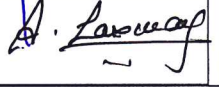
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.148/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.5/111/CB/2013
NAME OF THE COMPANY	Liquor India Ltd
NAME OF THE PETITIONER(S)	Ravi Kumar Distilleries Ltd & another
NAME OF THE RESPONDENT(S)	Liquor India Ltd & 10 others
UNDER SECTION	111/111A

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
KAMAL AGRAWAL	FEA	9821324332 kamaldeepan.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	ADV.	989986351	
Respondent NO. 20 A. CAXMAN	Advocate	advocate_caxman@nclt.in	

ORDER

CA for petitioner is present.

Counsel for respondent is present.

Counsel for R.20 is also present.

Counsel for respondent Mr. Suryanarayana, Advocate wanted to file application and further he requested time to file additional counter after amendment.

Time extended finally.

List it on 22.10.2018.

  
Member(Judl)

Pavani